

SHRI RANJIT SINGH :
SHRI BRIJ BHUSHAN LAL :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Central Government are aware of the fact that the Government of West Bengal have discontinued to pay old-age pension since September, 1968 ;

(b) if so, the reasons therefor ;

(c) the alternative arrangements, if any, made to compensate them in lieu of stoppage of their pensions ;

(d) if not, the reasons therefor ;

(e) whether any other States/Union Territories also discontinued payment of old-age pension ;

(f) if so, their names ; and

(g) the total number of old-age pensions and the total amount of pensions paid annually to them State-wise and Union territory-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] :
(a) No, Sir.

(b) to (d). Do not arise.

(e) Government of India have no information about any State/Union Territory having discontinued payment of old age pension.

(f) Does not arise.

(g) Information is not available.

निर्वाचनों से पहले मंत्रियों द्वारा पद त्याग

2478. श्री मोलू प्रसाद :

श्री शोम प्रकाश त्यागी :

श्री राज चरण :

क्या बिधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने डा० एम० चेन्ना रेड्डी के मामलों के बारे में उच्चतम न्यायालय द्वारा पुष्टीकृत रूप में भ्रान्ध उच्च न्यायालय के इस निर्णय पर विचार कर लिया है कि 'मंत्री निर्वाचनों में अपने पदों का दुरुपयोग करते हैं

इसलिए उन्हें कम से कम छह महीने पहले अपने पद छोड़ देने चाहिए'; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

बिधि मंत्रालय और समाज कल्याण विभाग में उपमंत्री (श्री मु० यूनुस सलीम) :
(क) जी हां ।

(ख) सरकार का यह विचार नहीं है कि मंत्रियों को निर्वाचनों से पूर्व पद छोड़ देना चाहिये ।

Checking of Beggary in Delhi

2479. SHRI SHRI CHAND GOYAL :
Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Delhi Administration has taken some effective steps to check beggary in Delhi ;

(b) whether it is also a fact that the Administration has offered to the beggars work, free food and rupee a day in order to put them to gainful employments ; and

(c) the outcome of the above steps ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] :
(a) Yes, Sir.

(b) While free food is given to beggars, the question of payment one rupee per day for employment outside the beggars' home is under consideration of the Delhi Administration.

(c) A number of beggars have been rounded up which is expected to reduce the incidence of beggary considerably. The aged and infirm beggars have been lodged in institutions for their maintenance, care and rehabilitation.

Delegations Sent Abroad by Deptt of Social Welfare

2480 SHRI A. SREEDHARAN :
DR SUSHILA NAYAR :
SHRI K. LAKKAPPA :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of delegations sent

abroad during the last two years by his Department of Social Welfare ;

(b) the names of countries visited by those delegations ;

(c) the amount spent by each delegation ; and

(d) the result achieved thereby ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) Thirteen.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-282/69]

(d) Participation in the meeting of the various International Conferences is useful as well as desirable.

Trafficking In Women In Chandigarh

2481. SHRI SHRI CHAND GOYAL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that trafficking in women has assumed serious proportions in Chandigarh ;

(b) whether it is also a fact that in a recent case of trafficking in women, certain important leaders were alleged to have been involved ; and

(c) whether any enquiry into the matter has been held to remove public suspicion ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] :

(a) and (b). No, Sir.

(c) Does not arise.

Donations to Political Parties By Industrial Houses

2482. SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :
SHRI YAJNA DATT SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that political

parties are receiving donations from Industrial houses in the country ; and

(b) if so, the amount which has been given to each of the political parties during the last 2 years by each Industrial house in the country ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE & COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir,

(b) A statement setting out the details of the donations paid to various political parties by Companies during the years 1966-67 and 1967-68 is laid on the Table of the House. [Placed in Library. See No. LT-283/69] The information in terms of Industrial houses is not readily available.

दिल्ली-इलाहाबाद यात्री गाड़ी का मुरादाबाद में देर से पहुंचना

2483. श्री प्रकाशवीर शास्त्री :

श्री निच कुमार शास्त्री :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिस डिब्बे को चन्दौसी के लिए दिल्ली-इलाहाबाद यात्री गाड़ी के साथ जोड़ना होता है वह प्रायः दोपहर तक मुरादाबाद स्टेशन पर ही खड़ा रहता है क्योंकि यह गाड़ी मुरादाबाद समय पर नहीं पहुंचती है ;

(ख) क्या यह भी सच है कि इस डिब्बे के उन यात्रियों को जिन्होंने चन्दौसी का टिकट खरीदा होता है समय बचाने के लिए चन्दौसी बस से जाना पड़ता है और इस प्रकार उस टिकट का उपयोग नहीं कर सकते हैं ;

(ग) यदि हां, तो क्या सरकार ने इस बारे में कोई अन्य विशिष्ट उपायों पर विचार किया है ; और

(घ) गत छः महीनों में यह गाड़ी कितनी बार मुरादाबाद देर से पहुंची जिसके फलस्वरूप इस डिब्बे को चन्दौसी जाने वाली गाड़ी के साथ नहीं जोड़ा जा सका ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) से (ग). प्रगस्त, 68 से जनवरी, 69 तक 6